## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/17/2017

NAME OF THE PETITIONER(S)

: S.P. VELUMANI

NAME OF THE RESPONDENT(S)

: MAGNUM SPINNING MILLS INDIA PVT LTD

**UNDER SECTION** 

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR?

Counsel For R1 to 8

2. Dr. K.S. Ravichandran, pas L S. Marjula Derri, Adr For KSR & CO, CBE

**ORDER** 

Counsel for the Petitioner present. In the Company Petition No. 17/2017 filed, he made submissions. At this juncture, Mr. R.Vidhyashankar, counsel caused appearance on behalf of R1 to R8 and raised the objection with regard to maintainability of the Petition. The matter is posted for arguments in relation to the admission of the Petition. Put up on 19.4.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)